## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# RAJYA SABHA UNSTARRED QUESTION NO-435

ANSWERED ON-23/07/2025

#### ON-SITE CRASHES DURING THE CONSTRUCTION BY NHAI

### 435. DR. V. SIVADASAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of on-site crashes during road construction works undertaken by NHAI, State-wise, for last five years;
- (b) the estimated financial loss incurred per incident, State-wise details during the last five years; and
- (c) the measures NHAI has implemented to reduce or prevent such construction-site mishaps?

#### **ANSWER**

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

## (SHRI NITIN JAIRAM GADKARI)

(a) to (c) The State wise details of accidents on various construction projects undertaken by National Highways Authority of India (NHAI) during the road construction works in last 5 years is annexed. No financial loss has been incurred in these incidents as Concessionaire/Contractor rectify damages in accordance with the provision of concession agreement. Further, penalty has been imposed on the Concessionaire/Contractor/Engineer and punitive action including debarment has been taken against Concessionaire/Engineer. Further, NHAI has constituted Expert Committee to analyze the reasons for failure and has taken necessary safety measures to avoid such incidents.

# Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 435 ANSWERED ON 23.07.2025 ASKED BY DR. V. SIVADASAN REGARDING ON-SITE CRASHES DURING THE CONSTRUCTION BY NHAI.

S.No.	Year	State	<b>Number of Accident</b>
1	2020-21	Haryana	2
2	2021-22	Tamil Nadu	2
3	2021-22	Andhra Pradesh	1
4	2023-24	Delhi	1
5	2023-24	Assam	1
6	2022-23	Kerala	1

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